

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.A. No. 13/(MAH)/2017

CORAM:

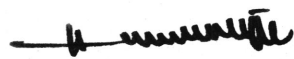
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Advik Hi-tech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME         | DESIGNATION | SIGNATURE                                                                           |
|--------|--------------|-------------|-------------------------------------------------------------------------------------|
| 1.     | Hemant Selli | Advocate    |  |

Common Order

TCSA No.13/230-232/NCLT/MB/MAH/2017

TCSA No.14/230-232/NCLT/MB/MAH/2017

Company Applications are disposed of. Vide separate order.

Sd/ -

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/ -

V. NALLASENAPATHY  
Member (Technical)